

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
CIVIL APPEAL NO(s). 8297-8298 OF 2004

M/S. PUSHPA SAHKARI AVAS SAMITI LTD. Appellant (s)

VERSUS

M/S. GANGOTRI SAHKARI AVAS S.LTD.& ORS. Respondent(s)

(With office report)

Date: 13/12/2011 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN

For Appellant(s) Ms. Shalini Kumar, Adv.
Ms. Neeru Vaid,Adv.

For Respondent(s) Mr. Rohit Singh, Adv.
Mr. Manoj Prasad,Adv.

UPON hearing counsel the Court made the following
O R D E R

At the request of learned counsel for Respondents,
let the matters be listed after six weeks.

(Sanjay Kumar-II)
Court Master

(S.S.R. Krishna)
Court Master